

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 923 OF 20 D6

Applicant/s Lal Bahadur Respdt/s UOI and OA

Advocate for Applicant/s R.K. Srivastav Advocate for Respondent/s Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p>O.A. No. 923/06</p> <p><u>06.2.2012</u></p> <p>Hon'ble Mr. Sanjeev Kaushik-JM Hon'ble Mr. B.K. Sinha, AM.</p> <p>None for the applicant even in the revised call. On the earlier occasion also, neither the applicant is present nor he represented through counsel. It seems that applicant has lost interest in pursuing the matter. Shri Anil Kumar, learned counsel for the respondents</p> <p>In view of above, O.A. is dismissed in default and for non-prosecution.</p> <p><i>[Handwritten signatures and initials: A.M. and J.M.]</i></p> <p>Manish/-</p>	

Contd. On Sheet No. 1